**Military Aircraft involved in Accidents**

1544. SHRI SURESH KALMADI: Will the PRIME MINISTER bs pleased to state:

(a) the number of Military aircraft involved in accidents in the last six months;

(b) what were the types of those aircrafts; and

(c) whether two Jaguars collided in mid-air in July, 1990; if so, what was the reasons for the crash?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b) It is not in the security interest to disclose such information.

(c) Yes, Sir. A Court of Inquiry has been instituted to investigate into the crash.

**Disparity in the pay of Short Service Commissioned Technical Officers**

1545. SHRI SURENDRA SINGH THAKUR: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the short service commissioned officers of Technical Branch are not being granted Technical pay at par with the regular commissioned officers, of Technical Branch in spite of having identical technical qualifications and performing identical work like the regular technical commissioned officers;

(b) if so, what are the reasons therefor;

(c) whether such a discrimination against short service commissioned (Technical) Officers of the army deprives them of their due perks;

(d) if *so,* what steps are being) taken 'by Government to remove this lis-parity;

(e) whether Government would inquire into this aspect and provide all attendant benefits and perks to Technical Short Service Commissioned Officers, equal to their regular counterparts; and

(f) if so, by when in what manner?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c) Short Service Commission is granted for a period of five years, at the end of which period, Short Service Commissioned Officers are considered, on individual merits, for, (a) grant of permanent commission of (b) further extension of Short Service Commission for a period of five years. A? per extant orders, Short Service Commissioned Officers of Technical Branch in the Army are not eligible for the grant of technical pay. The objective of technical pay for technically qualified Regular Commissioned Officers is to provide incentive for acquiring higher qualifications, which would be of use to the Service as such officers will serve till their retirement. When the Short Service Commissioned Officers are granted Permanent Commission, they become eligible for grant of technical pay.

(d) to (f) Do not arise.

**राष्ट्रीय स्मारकों का संरक्षण**

1546. **श्री अजीत जोगी** : क्या **प्रधान मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या यह सच हैं कि देश में विशेष रूप से मध्य प्रदेश, उत्तर प्रदेश, राजस्थान और बिहार में ऐतिहासिक महत्व के अनेक स्मारको कों पुरातत्व विभाग नें संरक्षित घोषित कर दिया है. किन्तु वास्तव में उनका संरक्षण कारगर ढग से नहीं किया जा रहा हैं; और

(ख) यदि हां. तो ऐसे राष्ट्रीय स्मारकों की सुरक्षा के लिये क्या उपक्रमण किए जा रहे हैं ?

**मानव ससाधन विकास मंत्रालय में राज्य मंत्री (श्री चिमन भाई मेहता) :** (क) और (ख) बिहार, मध्य प्रदेश, राजस्थान और उत्तर प्रदेश राज्यों मे

भारतीय पुरातत्व सर्वेक्षण द्वारा संरक्षित राष्ट्रीय महत्व के एक हजार तीन सौ इकतीस स्मारक/स्थल हैं ।

भारतीय पुरातत्व सर्वेक्षण द्वारा इन स्मारकों की नियमित रूप से देख-भाल, संरक्षण और परिरक्षा की जाती है । आवश्यकता, उपलब्ध संसाधनों और पुरातत्वीय मानदण्डों को ध्यान में रखते हुए इनके संरक्षण और परिरक्षण के लिए चालू वित्तीय वर्ष में 201.15 लाख रुपये का आवंटन निर्धारित किया गया है ।

**नए विश्वविद्यालय खोले जाने संबंधी लंबित प्रस्ताव**

1547. **श्री अजीत जोगी** : क्या **प्रधान मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या सरकार के या विश्वविद्यालय अनुदान आयोग के पास मध्य प्रदेश में या देश के अन्य किसी राज्य में एक नए विश्वविद्यालय खोले जाने संबंधी कोई प्रस्ताव लम्बित है;

(ख) यदि हां, तो उसका ब्यौरा क्या है ; और

(ग) अलग से विश्वविद्यालयों के खोले जाने के बारे में विशेष रूप से पिछड़े तथा आदिवासी क्षेत्रों के लिये सरकार की क्या नीति है ?

**मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री चिमन भाई मेहता)** : (क) से (ग) केन्द्रीय विश्वविद्यालय संसद अधिनियम और राज्य विश्वविद्यालय राज्य विधान मंडल अधिनियम द्वारा स्थापित किये जाते हैं । मध्य प्रदेश अथवा अन्य किसी राज्य में नया विश्वविद्यालय स्थापित करने का कोई प्रस्ताव केन्द्रीय सरकार के विचाराधीन नहीं है । क्षेत्र की शैक्षिक और अन्य आवश्यकताओं तथा नये विश्वविद्यालय स्थापित करने संबंधी विश्वविद्यालय अनुदान आयोग की मार्गदर्शी रूपरेखाओं को ध्यान में रखते हुए संबंधित राज्य सरकार द्वारा पिछड़े अथवा आदिवासी क्षेत्र में विश्वविद्यालय स्थापित करने का निर्णय लिया जाना है ।

**Environmental clearance to industries in Assam**

1548. SHRI BHADRESWAR BURAGOHAIN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) what are the details of the industries in Assam which are pending environmental clearance; and

(b) by when they are expected to get clearance from Government?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) No proposal for environmental clearance for industrial project in Assam is pending with this Ministry.

(b) Does not arise.

**Formula for supplying white Printing Paper to States**

1549. DR. NARREDDY THULASI REDDY; Will the PRIME MINISTER be pleased to state the pricing formula for supplying white printing paper to the States?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CFIIMAN-BHAI MEHTA): As per the pricing formula for supplying concessional white printing paper to the States, the price payable to Hindustan Paper Corporation is the lowest listed price amongst five idantified and comparable mills, as available on the last day of the preceding quarter with a discount of Rs. 300|-per MT.